

**GOVERNMENT OF INDIA
SOCIAL JUSTICE AND EMPOWERMENT
LOK SABHA**

UNSTARRED QUESTION NO:1590
ANSWERED ON:29.11.2000
PENSION OF SC ST LIST
ANANT GANGARAM GEETE;JAYASHREE BANERJEE;SURESH CHANDEL

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) whether a number of proposals have been received from various States for inclusion of certain castes and tribes in the list of scheduled castes/tribes;
- (b) if so, the details thereof and action taken thereon, State-wise;
- (c) whether the Government are aware that several anomalies have surfaced in the facilities available to carpenters, Gaddis and Gujjars in the old and new areas of Himachal Pradesh owing to non-inclusion of carpenters in Scheduled Castes and Gaddis and Gujjars in the Scheduled Tribes of the new areas after reorganization of the State;
- (d) if so, the action taken thereon; and
- (e) the time by which this anomaly is likely to be removed and the time since when these facilities are likely to be made available to them?

Answer

MINISTER OF STATE OF THE MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT

(SMT. MANEKA GANDHI)

(a) Yes, Sir.

(b) Details annexed. These proposals received from various States/Union Territory Administrations for inclusion in, exclusion from and other modifications in the SC/ST lists have been processed as per approved modalities. Cases recommended by the State Government are sent to Registrar General of India (RGI) and National Commission for Scheduled Castes and Scheduled Tribes (NCSCST) for their comments /advice. After getting the comments/advice of RGI and NCSCST, action is taken as per the approved modalities.

(c) to (e) Regarding inclusion of Carpenters (Tarkhan), Gaddi and Gujjar communities in SC & ST lists, matter has been examined as per the approved modalities. Government of Himachal Pradesh has been requested to furnish ethnographic particulars justifying the criteria of eligibility for inclusion of these communities in SC/ST lists. No time frame can be assigned, as it requires consultation with several agencies.

ANNEXURE II USQ NO. 1590 TO BE ANSWERED 29.11.2000 PROPOSALS RECEIVED FOR INCLUSION IN, EXCLUSION AND OTHER MODIFICATIONS IN SCHEDULED CASTES/TRIBES LISTS

Sl. No.	State/UT	Total proposals received
1	2	3
1	Andhra Pradesh	145
2	Arunachal Pradesh	40
3	Assam	132
4	A & N Islands	8
5	Bihar	74
6	Chandigarh	25
7	Delhi	21
8	D & N Haveli	11
9	Daman & Diu	3
10	Goa	17
11	Gujarat	43
12	Haryana	25
13	Himachal Pradesh	44
14	Jammu & Kashmir	18
15	Karnataka	110
16	Kerala	119
17	Lakshadweep	0
18	Madhya Pradesh	72
19	Manipur	30
20	Meghalaya	26

21	Maharashtra	123
22	Mizoram	11
23	Nagaland	24
24	Orissa	134
25	Pondicherry	26
26	Punjab	28
27	Rajasthan	47
28	Sikkim	10
29	Tamil Nadu	129
30	Tripura	29
31	Uttar Pradesh	128
32	West Bengal	43
	TOTAL	1695